

o  
SLP(Crl.)No. 6387 OF 2001

ITEM No.204

Court No.10

SECTION II  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 6387/2001

(From the judgement and order dated 03/05/2001 in CRLR. 1023/93  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

S.K. AGARWAL

Petitioner (s)

VERSUS

MANOJ DALMIA & ANR.

Respondent (s)

( With Appln(s). for exem.from filing O.T. )  
( For Final Disposal )  
With

SLP(Crl.)No.6388/2001,SLP(Crl.)No.6389/2001

Date : 06/09/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. A.K.Singh,Adv.for  
Mrs. Shiraz Contractor Patodia,Adv.

For Respondent (s) M/s Rajan Narain,Arvind Varma,S.Dave and  
Ms. V.Chugh,Advs.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

In view of the letter circulated, the matter is  
adjourned for four weeks.

.SP1

(Y.P.Dhamija)  
Court Master

(Suneet Bala Sharma)  
Assistant Registrar